0.1.H.

GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA UNSTARRED QUESTION NO. 764 TO BE ANSWERED ON DECEMBER 02, 2021

ALLOTMENT OF LAND TO GROUP HOUSING SOCIETIES

NO. 764. SHRI SANJAY JADHAV:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether land had been allotted by the Government for residential group housing societies years ago;
- (b) if so, whether any application has been received for new constructions from managing committees of the societies of IP Extension group housing societies complexes as per the urgent requirements; and
- (c) if so, whether the proposal is pending with the Government for taking action after taking any policy decision thereon and if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

(a): Yes, Sir.

- (b): DDA has informed that no such application has been received, and
- (c): No, Sir.
